

OFFICE OF THE DISTRICT JUDGE

DAKSHIN DINAJPUR AT BALURGHAT,

NEZARAT DEPARTMENT

No. 58 / N

Dated, 16th day of October, 2020

AMENDMENT OF TENDER NOTICE NO. 55/N Dt. 13-10-2020

Attention to the concerned all is drawn that the 'Tender' no. mentioned above is hereby modified . The following articles are in added in the above Tender .

- a) Please mention " Tender Specific authorization from OEM" and will be verified by the concern authority .
- b) Please mention - asking rates from OEM Authorised supplier only.
- c) Please mention - asking rates from HP OEM Original Cartridge only.
- d) Please mention - Payment will be released after satisfactory quality checking from your end by the OEM technical expert .
- e) Please mention - Payment will be forfeited and action will be taken if materials are found counterfeit / inferior quality .

The last date of submission of Tender is extended upto 19-11-2020 .

The attention is also draw to the concern / party that if any Tender has been be submitted upto 16-10-2020 is hereby cancelled .

Fresh Tender according to the notice Dt. 16-10-2020 is to be found a new .

The other Terms & Conditions will remain unchanged .

Sd/-

**Addl. Dist. & Sess. Judge, F.T. Court - in- Charge of
Addl. Dist. & Sess. Judge, 3rd Court,
- Cum -
Chairman, P.P.R.C. Balurghat, D/Dinajpur.**

Memo no. 205 A (08) / N. Date : 16 - 10 - 2020 .

Copy Forwarded for information and taking necessary action if any, to :-

- 1) The District Magistrate, Balurghat, Dakshin Dinajpur .
- 2) The Sabhadhipati, Dakshin Dinajpur Zila Parishad, Balurghat, D / Dinajpur.
- 3) The District Information & Culture Officer, Balurghat, Dakshin Dinajpur .
- 4) The Chairman, Balurghat Municipality, Balurghat, Dakshin Dinajpur .
- 5) The Judge-in-Charge of Nezarat, Civil Courts, Balurghat, Dakshin Dinajpur .
- 6) The District Judge's English Office, Balurghat, Dakshin Dinajpur .
- 7) The System Officer with a request to upload the Tender Notice into Official Website .
- 8) The Office Notice Board .

Ratna Roy

**Addl. Dist. & Sess. Judge, F.T. Court - in- Charge of
Addl. Dist. & Sess. Judge, 3rd Court,
- Cum -
Chairman, P.P.R.C. Balurghat, D/Dinajpur.**